

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 440 OF 2009

Thursday, this the 20th day of August, 2009.

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

C.Surendran
Safaiwala
Kovilhottam Light House, Chennai Lioght House
Kollam District
Residign at .. Thusharam, Kannanakuzhy
Charummoodu P.O, Alapuzha District ... **Applicant**

(By Advocate Mr.Paul Mathew)

versus

1. The Director
Ministry of shipping, Road Transport and Highways
Department of Light House and Lights shipping
5/20, Jaffar Syrang Street, Chennai – 600 001
2. The Director General of Light House
Deep Bhavan, A-13, Sector 24
NOIDA – 201 301
3. Union of India represented by Secretary
Department of Light Houses and Lightships
Chennai – 600 001 ... **Respondents**

(By Advocate Mr.S.Abhilash, ACGSC)

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The counsel for applicant seeks permission to withdraw the OA.

Permission is granted as prayed for. OA is dismissed as withdrawn. No costs.

Dated, the 20th August, 2009.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

VS